

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. D.S. Deshmukh
COURT 21 ADD SESSIONS JUDGE
Criminal Cause List Dated 09-06-2020
DAILY BOARD DATED 09.06.2020

Sr. No.	Case Type	Police Station	PURPOSE
1	CR.APPEAL 681/17	Sudhir Vasu Shetty-Aplnt. Vs The State of Maharashtra and Mahesh Gajanan Nerurkar-Respmts	ARGUMENT
2	CR M.A. 1935/2017	Sudhir Vasu Shetty. In Rev. 658/17, 893/17 - Applicant Vs The State of Maharashtra and Mahesh Gajanan Nerurkr-Aplcnt	ARGUMENT
3.	CR.APPEAL 463/2018	Joy Ganguly@MA-1509- 18,BA-139- -18-Aplnts. Vs State of Maharashtra and Sandeep Mahendra Bhammer-Respmts.	ARGUMENT
4	CR.APPEAL 464/2018	Joy Ganguly@MA-1510- 18,BA-139- -18-Aplnts. Vs State of Maharashtra and Sandeep Mahendra Bhammer-Respmts	ARGUMENT

5	CR.APPEAL 485/2018	Moxie Media Pvt. Ltd.@MA- 1557-18,- A-1451-18 - Appellant Vs Sandeep Mahendra Bhammer and The State of Maharashtra - Respondent	ARGUMENT
6	CR.APPEAL 486/2018	Moxie Media Pvt. Ltd.@MA- 1558-18,- A-1452-18 - Appellant Vs Sandeep Mahendra Bhammer and The State of Maharashtra - Respondent	ARGUMENT
7	CR.APPEAL 579/2018	Mitesh Kishor Mehta - Appellant (Complainant) Vs Amitabh Nalinkumar Gupta - Respondent (Accused)	ARGUMENT
8	A.B.A. 619/2020	Khatri Pankaj - Applicant Vs State of Maharashtra- L. T. Marg Police Station - Respondent	ARGUMENT
9	CR B.A. 1362/2020	Manoj Namdev Gajakosh Vs DCB CID Unit IX	ARGUMENT
10	CR B.A. 1179/2020	AMIT @ Ghanshyam soni v/s State L.T. Marg police station	ARGUMENT

11	CR B.A. 1352/2020	MR. PAPPA RAMLAKHAN KURMI V.S. PYDHONIE POLICE STATION	
12	A.B.A. 628/2020	NAGPADA P. STN	REPLY
13	CR B.A. 1302/2020	Imtiyaz Noorala Khan Vs Pydhonie Police Station	ORDER
14	CR B.A.1331/2020	The State of Maharashtra - DCB CID Unit -III - Respondent Vs Asabul Musakalim Shaikh	ORDER
15.	BAIL APPLN MCOB 740/2020	The State of A.T.S. Mumbai- Respondent Vs Mustafa @Munna Mustafa @ Sayed Bademiya Mehmoodmiya- Applican	SAY/REPLY
16	BAIL APPLN SC 1424/2020	STATE GOVERNMENT Vs Vinod Bajaliya Sathliy	SAY/REPLY
17	SPL CRI MA 567/2020	The State Vs Daniesh Petiwala and Ors	APPEARANCE
18	CR B.A. 1358/2020	Anuprita Shankar Takale Vs Sewree Police Station	SAY/REPLY

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NM.931/13 IN SUIT-4935/12

19	CR BA NO. 1338/2020	Hemang U. Parikh Vs The State of Maharashtra L.T. Marg Police Station	ORDER
20	CR BA NO. 1287/2020	Rabindra Kishormohan Samanta Vs L.T. Marg Police Station	ORDER
21	CR BA NO. 1288/2020	Rabindra Kishormohan Samanta Vs L.T. Marg Police Station	ORDER
22	CR BA NO. 1289/2020	Rabindra Kishormohan Samanta Vs L.T. Marg Police Station	ORDER